

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 212 OF 2019 & IA No. 759 OF 2019**

**Dated: 22nd October, 2019**

**Present:**  
**Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**Southern Power Distribution Company of Andhra Pradesh  
Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Sakya Singha Chaudhuri for A1, A2  
Avijeet Lala for A1, A2  
Anand Kumar Shrivastava for A1, A2  
Shreya Mukerjee for A1, A2  
Shikha Pandey for A1, A2  
Shivam Sinha for A1, A2

Counsel for the Respondent(s) : Pritha Srikumar Iyer for R1  
Ranjitha Ramachandran for R2  
Poorva Saigal for R2  
Shubham Arya for R2  
Anushree Bardhan for R2  
Arvind Kumar Dubey for R2  
Aditya K. Singh for R3  
Nitish Gupta for R3

**ORDER**

Heard Mr. M.G. Ramachandran, learned senior counsel.

Since pleadings are complete, list the main appeal for hearing on

**05.12.2019.**

**Ravindra Kumar Verma**  
**Technical Member(electricity)**

**Justice Manjula Chellur**  
**Chairperson**

MK